<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 122 OF 2017 & IA NOs. 201 & 203 of 2017

Dated: 4th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Dakshini Haryana Bijli Vitran Nigam Ltd. Vs.			Appellant(s)
Haryana Electricity Regulatory Comm		& Anr.	Respondent(s)
Counsel for the Appellant(s)	:	Mr. Raheel Kohli Ms. Himangini Mehta	
Counsel for the Respondent(s)	:	Ms. Shikha Ohri for R	-2

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter on **06.07.2017.**

(I. J. Kapoor) Technical Member Ts/kt (Justice Ranjana P. Desai) Chairperson